

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No.401
IA/2333/ND/2024 in IB/923/ND/2020

IN THE MATTER OF:

| | | |
|-------------------------------------|-----|------------|
| Ankur Enterprises | ... | Applicant |
| Versus | | |
| Pantel Technologies Private Limited | ... | Respondent |

Under Section 9 of (IBC) CIRP

Order delivered on 30.05.2024

CORAM:

SHRI MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

| | |
|--------------------|--|
| For the Applicant | : Adv. Govind Bhardwaj, Adv. Aryan Sinha in IA-2333/2024 |
| For the Liquidator | : Adv. Harish Taneja, Adv. Parul |

HYBRID HEARING (PHYSICAL & VC)

ORDER

List on **03.06.2024**.

-SD-
DR. SANJEEV RANJAN
MEMBER (TECHNICAL)

-SD-
MANNI SANKARIAH SHANMUGA SUNDARAM
MEMBER (JUDICIAL)